

श्री राम बिलास पासवान : हमारे 40 प्रिजनर्स गायब है ।

अध्यक्ष महोदय : यह तो बहुत दिनों से हमारे फारेंटे मिनिस्टर कह रहे हैं ।

श्री राम बिलास पासवान : पाकिस्तान के प्रिजनर्स को तो हमने लौटा दिया लेकिन हमारे प्रिजनर्स का पता नहीं है । भारत सरकार को उनके बारे में पता ही नहीं है ।

अध्यक्ष महोदय : पता तो उनको होगा ।

शास्त्री जी, आप क्या कहते हैं ?

श्री राम बिलास पासवान : आप इस पर डिस्कशन करवा दीजिये ।

अध्यक्ष महोदय : देख लेंगे, किस तरीके से करवा सकते हैं ।

श्री आर० एन० राकेश (चैल) : 'इंदिरा मैया रोटी दे, छोटी दे या मोटी दे । भूख मिटाने के लिये रोटी दे, रोटी दे ।' यह कविता पढ़ने पर उत्तर प्रदेश में राष्ट्रीय कवियों को पीटा गया । (ब्यवधान) \*\*

MR. SPEAKER: Nothing. It is not going on record.

श्री जयपाल सिंह कश्यप (आवंला) : अध्यक्ष महोदय, मैंने एक काम रोको प्रस्ताव दिया है । राष्ट्रीय कवियों की बदायुं में पहली जनवरी को मंत्रो और सरकार ने पिटाई की है । राष्ट्रीय कवि गोपाल दास व्यास और अक्स्थी जो से लेकर सारे लोगों को पीटा गया है ।\*\*

MR. SPEAKER: Nothing is going on record.

(Interruptions)

MR. SPEAKER: Nothing is going on record. I have not allowed him.

(Interruptions)

अध्यक्ष महोदय : अदालत में जाइये ।  
(ब्यवधान)

MR. SPEAKER: Nothing is to be recorded.

(Interruptions)\*\*

12.03 hrs.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORTS AND REVIEWS OF RUBBER BOARD, KOTTAYAM (KERALA), LEATHER EXPORT PROMOTION COUNCIL, MADRAS WITH A STATEMENT FOR DELAY, PROJECTS AND EQUIPMENT CORPORATION OF INDIA LTD., NEW DELHI ETC. ETC. FOR 1980-81 AND NOTIFICATIONS UNDER EXPORT (QUALITY) CONTROL AND INSPECTION ACT, 1963.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) on the working of the Rubber Board, Kottayam (Kerala), for the year 1980-81.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam (Kerala) for the year 1980-81

[Placed in Library. See No. L.T-3386/82]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Leather Export Promotion Council, Madras for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Leather Export Promotion Council, Madras, for the year 1980-81.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (2) above. [Placed in Library. See No. LT-3387/82]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Project and Equipment Corporation of India Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1980-81 along with the Audit Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-33/82]

(b) (i) Review by the Government on the working of the State Chemicals and Pharmaceuticals Corporation of India Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the State Chemicals and Pharmaceuticals Corporation of India Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the comptroller and Auditor General thereon. [Placed in Library. See No. LT-3389/82]

(c) (i) Review by the Government on the working of the State Trading Corporation of India Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-3390/82]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics marketing Co-operative Society Limited, Bombay, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Handloom Fabrics Marketing of Co-operative Society Limited, Bombay, for the year 1980-81. [Placed in Library. See No. LT-3387/82]

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export Inspection Council/Employees (Classification, Control and Appeal) Amendment Rules, 1982, published in Notification No. S.O. 556 in Gazette of India dated the 13th February, 1982.

(ii) The Export Inspection Agency Employees (Classification, Control and Appeal) Amendment Rules, 1982, published in Notification No. S.O. 557 in Gazette of India dated the 13th February, 1982. [Placed in Library See No. LT-3392/82]

श्री रामावतार शास्त्री (पटना) :  
अध्यक्ष जी, मैंने एक काम रोको प्रस्ताव दिया है। झारखंडे राय जी के क्षेत्र में एक कार्यकर्ता की हत्या की गई है। (दयबधान)

MR. SPEAKER. Not allowed.

12.05 hrs.

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OF URGENT PUBLIC IMPORTANCE

REPORTED CLOSURE OF HYDERABAD MINT  
AND FALL IN PRODUCTION AT CALCUTTA  
MINT AND SECURITY PRINTING PRESSES  
AT NASIK, DEWAS AND HOSHANGABAD  
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